

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

CP 105 of 2018

**Coram: MANORAMA KUMARI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.11.2020**

Name of the Company: Jiwanlalgopalji Makadia (Patel) & Ors.
V/s.
Patel Oils & Chemicals Pvt Ltd & Ors.

Section: Section 241, 242 of the Companies Act 2013.

ORDER

Learned PCS Mr. Kunjan Dalal appeared for the Petitioner.

Learned Counsel Mr. Jainish Shah appeared for the Respondent Nos. 1, 2 and 3.


Learned Counsel Mr. Chinmay Gandhi appeared for the Respondent No. 6

List the matter before the regular Division Bench on 04.01.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

Dated this the 24th day of November, 2020

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(MANORAMA KUMARI)
MEMBER (JUDICIAL)